

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 30th June, 2022 (Afternoon Sitting)**

To repair the sewerage system at Sri Muksar Sahib

- *332. **Sardar Jagdeep Singh Kaka Brar, M.L.A.:-** Will the Water Supply & Sanitation Minister be pleased to state whether it is a fact that the sewerage system at Sri Muksar Sahib is not working properly; if so, whether there is any proposal under consideration of the government to get the same repaired; if so, by when?

To provide fire brigade for Mallan Wala, Zira

- *304. **Shri Naresh Kataria, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to provide fire brigade at Mallan Wala, Tehsil Zira; if so, as to when?

Construction of Garhshankar-Jhungian village road

- *288. **Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that road of Garhshankar (city) - Jhungian village is in a dilapidated condition; if so, the time by which said road is likely to be constructed?

To open a Government Degree College in Sub-Division Phillaur

- *189. **Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Higher Education Minister be pleased to state whether it is a fact that the students of Sub-Division Phillaur have to go to expensive private colleges as well as to far away places to gain higher education; if so, whether there is any proposal under consideration of the government to open a Government Degree College in Sub-Division Phillaur; if so, the time by which the approval for the same is likely to be given?

Details with regard to set-up focal point at village Jangiana of Bhadaur Constituency

- *326. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Rural Development & Panchayats Minister be pleased to state whether it is a fact that land have been acquired to set-up a focal point at village Jangiana of Assembly Constituency, Bhadaur; if so, reasons for not setting up a focal point here at till date?

Electric Vehicle Policy and number of registered vehicles in the State

- *150. **Shri. Avtar Singh Junior, M.L.A.:-** Will the Transport Minister be pleased to state:-
a) whether any electric vehicle policy has been approved in the State;
b) the number of electric vehicles registered in Punjab from year 2021-22 and 2022 till date;
c) whether any benefit/subsidy is given by the government on the purchase of electric vehicle ?

Construction of road leading towards Noordi Adda Tarntaran to Sabajpur

- *232. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the road leading towards Noordi Adda Tarntaran to Sabajpur is in a dilapidated condition; if so, the time by which the same is likely to be repaired?

Construction of stadium in Assembly Constituency Sanour

- *218. **Sardar Harmit Singh Pathanmaira, M.L.A.:-** Will the Sports Minister be pleased to state:-
a) the total number of stadiums alongwith places constructed in Assembly Constituency Sanour at present and whether the required infrastructure is available therein; if not, the steps being taken by the Government to make available the same;
b) the names of villages/towns in Assembly Constituency Sanour where the Government proposes to construct stadiums for sports purpose?

To give compensation for the damaged crops of paddy & cotton in Block Arniwala, District Fazilika

- *75. **Shri Jagdeep Kamboj Goldy, M.L.A.:-** Will the Revenue Minister be pleased to state:-
a) the total area of cotton crop damaged in the year 2020 due to heavy rains alongwith the area of paddy crops damaged owing to hailstorm during 2021 in block Arnimala, Assembly Constituency Jalabad district Fazilka;
b) whether special survey (girdawri) of the said block was got conducted;
c) the amount of compensation released for the above said block by the government; the detail be provided?

To appoint an invigilator despite of elected sarpanches of the gram panchayats in Punjab

- *91. **Shrimati Aruna Chaudhary, M.L.A.:-** Will the Rural Development & Panchayats Minister be pleased to state:-
a) the district-wise number of Gram Panchayats in Punjab alongwith the details of such Gram Panchayats whereat the invigilators have been appointed by the government despite of elected sarpanches thereat at present;
b) the rules/provisions under which the above mentioned have been appointed ?

Details of action taken against illegal mining in District Ropar

- *265. **Sh. Dinesh Chadha, M.L.A.:-** Will the Mines and Geology Minister be pleased to state whether it is a fact that the orders had been issued for recovery of compensation regarding illegal mining from contractors of 3 quarries of District Ropar in O.A. No. 767/2018 and execution application No. 44/2019 by National Green Tribunal during last time as well as orders were also issued for registering criminal case and to take departmental action against concerned contractors and officers; if so, whether the procedure has been completed by the Govt.; the details thereof?

To open a Skill Centre at Assembly Constituency Ludhiana South

- *334. **Smt. Rajinder Pal Kaur, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any policy of the government to open a Skill Center with an aim to provide skilled labour for industrial units of the State; if so, whether there is any proposal under consideration of the government to open a Skill Centre in Assembly Constituency Ludhiana South; if so, by when?

To purchase electricity from private companies

- *258. **Sardar Sukhjinder Singh Randhawa, M.L.A.:-** Will the Power Minister be pleased to state:-
a) the quantum of electricity purchased by the State Government from each private company separately during the months of April and May, 2022;
b) the details of the private companies and the rate per unit paid to their for electricity purchased by the government?

Construction of Sports Stadium at Goindwal Sahib

- *234. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Sports Minister be pleased to state that whether there is any plan under consideration of the government to construct Sports Stadium at Goindwal Sahib; if so, the time by which the same will be constructed?

Details of salaries of employees appointed for meter reading in P.S.P.C.L.

- *268. **Sh. Dinesh Chadha, M.L.A.:-** Will the Power Minister be pleased to state:-
a) whether the salaries are being paid to the employees as per D.C. rates by the companies to which the Job to appoint the employees for meter reading has assigned by the P.S.P.C.L.;
b) whether aforesaid issue is being monitored by the concerned officers and whether the actions against such companies are being taken whereat the salaries are not being paid as per D.C. rates;
c) whether it is mandatory for the above companies to comply with the Labour Law in order to dismiss the employees who are already working under PSPCL; if so, the details of officers concerned responsible for taking action against the companies for non-compliance?

To upgrade the Middle Schools as High Schools

- *58. **Shri Sandeep Jakhar, M.L.A.:-** Will the Education Minister be pleased to state the status of upgradation of Government Middle School, Bhanagar Khera (Khuian Sarvar Block), Government Middle School, Usman Khera (Khuian Sarvar Block) and Government Middle School, Dhani Karnail (Abohar Block) of the villages in Assembly Constituency, Abohar as High Schools?

To get the land of panchayat/government vacated from illegal possession in Assembly Constituency, Banga

- *132. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
a) the total area of panchayat/government land in Assembly Constituency Banga (District Shaheed Bhagat Singh Nagar) and since when this land is under illegal possession;
b) whether any proposal under consideration of the government to get the said land vacated from the people who have been residing for 30-30 years on the land mentioned in part (a) above after constructing illegally or doing their business?

To provide potable and irrigation water to DeraBassi from Narwana Branch

- *207. **Sardar Kuljit Singh Randhawa, M.L.A.:-** Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the government to provide potable and irrigation water to Assembly Constituency Dera Bassi from Narwana Branch; if so, the time by which it will be implemented?

To upgrade the hospital of town Kamahi Devi of Assembly Constituency Dasuya

- *163. **Sardar Karambir Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to upgrade the hospital of historical town, Kamahi Devi in Kandi Area in Assembly Constituency Dasuya from 25 beds to 50 beds; if so, the time by which it is likely to be upgraded?

To supply canal water for drinking in Samana City

- *33. **Sardar Chetan Singh Jouramajra, M.L.A.:-** Will the Water Resources Minister be pleased to state whether there is any plan under consideration of the government to supply canal water for drinking in Samana city; if so, the time by which said plan is likely to be completed?